

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 368 of 2014 in  
DFR No. 2283 of 2014**

**Dated : 17<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Biomass Energy Developers Asso. & Ors. .... Appellant(s)**

**Versus**

**Andhra Pradesh State Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. K. Gopal Chowdhary  
Counsel for the Respondent(s) : Mr. K.V. Balakrishnan  
Mr.K.V. Mohan**

**ORDER**

Admit. IA No. 368 of 2014 is allowed. Registry is directed to  
number the appeal.

Post the matter on **10.11.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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